

30/3/01

Hon. Mr. S. Dayal, AM.
Hon. Mr. Rafiquddin, J.M.

Notice for the applicant even
in the revised list. Sh. AM.
Tribunal for Sh. R.C. Joshi
for respondents.

In view of the observation
dt 23/3/01, the case is dismissed
in default & for non prosecution
No costs.

J.M. ✓

Am.

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